

(b) if so, whether it is also a fact that a representative of one of the six recognised associations of employees has been made a member thereof;

(c) if so, the rationale of such a discriminating action of the Sangathan;

(d) whether any protest has been made against this action; and

(e) if so, the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) to (e) There is no discrimination in nominating one teacher representative which is considered adequate for such a Committee. However, persons who were currently Presidents of the different associations have been nominated on appropriate forums namely the Kendriya Vidyalaya Sangathan and its Board of Governors. The Joint Consultative Machinery has also been activated. The suggestion of the General Secretary, All India Kendriya Vidyalaya Teachers' Association, in his letter dated 3.6.92, to grant one seat each to the remaining two teachers' associations, cannot be accepted.

Resumption of Agitation by AIKVTA

314. SHRI SARADA MOHANTY:  
DR. SANJAYA SINH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that AIKVTA have decided to resume their suspended agitation from 14th July, 1992;

(b) if so, the details of their demands;

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(c) the stand of the Sangathan on each of these demands; and

(d) what efforts have been made by Kendriya Vidyalaya Sangathan to avoid the untoward situation and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):

(a) The General Secretary, All India Kendriya Vidyalaya Teachers' Association (AIKVTA) vide his letter dated 17-6-92 has intimated that AIKVTA have decided to resume from 14th July, 1992 its phased agitation.

(b) and (c) The AIKVTA has raised various issues from time to time. The position in respect of each demand is given in Annexure [See Appendix CLXIV, Annexure No. 67]

(d) The Presidents of the different employees' associations including All India Kendriya Vidyalaya Teachers' Association have for the first time now been included in the Sangathan and its Board of Governors and Joint Consultative Machinery has also been activated. The Government is always willing to discuss with employees any genuine grievances so that reasonable solutions could be arrived at.

Reddy Committee on education policy

315. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 625 given in Rajya Sabha on the 28th February, 1992 and state:

(a) whether Government have finalized its views on the recommendations of the Reddy Committee on Education Policy; and

(b) if so, what steps have been taken to implement the recommendations?